

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal (AT) No. 09 of 2020

In the matter of:

Pankaj Gupta

....Appellant

Vs.

Secretary, Competition Commission of India & Ors.

....Respondents

Present:

**Appellant: Ms. Akanksha Srivastava and Mr. Pranav Gupta,
Advocates for Appellant.**

Respondents:

ORDER

28.02.2020: Shri Pranav Gupta, Advocate submits that the main Counsel Shri Rabin Majumdar could not make it to this Appellate Tribunal on account of some personal difficulty.

List the appeal 'for admission (fresh case)' on **27th March, 2020.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

ha/nn